

THE GAUHATI HIGH COURT AT GUWAHATI
(The HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA,
MANIPUR, TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 12th November, 2012.

No.HC.VII-72/04/9732/A # # Hon'ble the Chief Justice has been pleased to recommend the following rates of fees for the Standing Counsel and the other panel Advocates of the Gauhati High Court:

Standing Counsel:

Retaining Fees: Rs. 8500/-

Drafting Fees:

Writ Petition/ Writ Appeal/ Review/ 1 st Appeal/ 2 nd Appeal (all Civil Appeal	Rs. 1500/-
1 st Appeal/ 2 nd Appeal (All Criminal Appeal) & Criminal Appeal	Rs. 1000/-
Misc. Petitions such as petition for modification/ vacation of interim order/ stay order/ condonation petition and other petitions of like nature	Rs. 850/-
Affidavit-in-Opposition/ Affidavit-in-reply	Rs. 750

Filing Fees: Rs.350/-

Fees for conducting cases:

For hearing cases listed under the head 'Hearing' and 'Supplementary Hearing'	Rs. 1500/-
For cases listed under the head 'Admission'	Rs. 400/-
For cases listed under the heading 'Motion' and 'Orders'	Rs. 300/-

Travelling and Daily Allowances:

At the highest rate as may be admissible from time to time for the officers of the State Government.

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Panel Advocates:

Drafting Fees:

Writ Petition/ Writ Appeal/ Review/ 1 st Appeal/ 2 nd Appeal (all Civil Appeal)	Rs. 750/-
1 st Appeal/ 2 nd Appeal (All Criminal Appeal) & Criminal Appeal	Rs. 500/-
Misc. Petitions such as petition for modification/ vacation of interim order/ stay order/ condonation petition and other petitions of like nature	Rs. 500/-
Affidavit-in-Opposition/ Affidavit-in-reply	Rs. 500/-

Filing Fees: Rs.250/-

Fees for conducting cases:

For hearing cases listed under the head 'Hearing' and 'Supplementary Hearing'	Rs. 1000/-
For cases listed under the head 'Admission'	Rs. 350/-
For cases listed under the heading 'Motion' and 'Orders'	Rs. 200/-

Travelling and Daily Allowances:

At the second highest rate as may be admissible from time to time for the officers of the State Government.

The rates of fees as recommended, however, will be effective on and from 01.10.2012. Prior thereto, the rates will be governed by **Notification No. HC/VII/72/2004/5280 Dated 28.05.2009.**

By order,
Sd/- Hitesh Kumar Sarma,
REGISTRAR GENERAL

Memo No.HC.VII-72/04/**9733-64**/A, dated 12.11.2012.

Copy to:-

1. The LR & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Law Secretary to the Govt. of Nagaland, Kohima/Meghalaya, Shillong/Manipur, Imphal/Tripura, Agartala/Mizoram, Aizawl/Arunachal Pradesh, Itanagar.
3. The Registrar (Vig./ Admn./ Judl.), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Shillong Bench, Shillong/Imphal Bench, Imphal/Agartala Bench, Agartala/Aizawl Bench, Aizawl.
5. The Joint Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

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6. The Joint Registrar (Judl.-I/Judl.-II/Vig. & Estt./Admn.-I/Admn.-II), Gauhati High Court, Guwahati.
7. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
8. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
9. Mr. S.S. Dey, Standing Counsel, Gauhati High Court, Guwahati.
10. Sri S.K. Medhi, Standing Counsel, Gauhati High Court, Guwahati.
11. Sri U.K. Nair, Standing Counsel, Gauhati High Court, Guwahati.
12. Sri N. Choudhury, Standing Counsel, Gauhati High Court, Guwahati.
13. Mr. Akito Zhimomi, Standing Counsel, Gauhati High Court, Kohima Bench, Kohima.
14. Ms. A. Paul, Standing Counsel, Gauhati High Court, Shillong Bench, Shillong.
15. Mr. A. Bimal Singh, Standing Counsel, Gauhati High Court, Imphal Bench, Imphal.
16. Ms. Paromita Dhar, Standing Counsel, Gauhati High Court, Agartala Bench, Agartala.
17. Mr. Michael Zothankhuma, Standing Counsel, Gauhati High Court, Aizawl Bench, Aizawl.
18. Mr. Muk Partin, Standing Counsel, Gauhati High Court, Itanagar Bench, Naharlagun.
19. Smti. Meenakshi Bujarbaruah, Advocate, Gauhati High Court, Guwahati.
20. Sri Manash Ranjan Pathak, Advocate, Gauhati High Court, Guwahati.
21. Sri Tanmoyjyoti Mahanta, Advocate, Gauhati High Court, Guwahati.
22. Smti. Rita Das Mazumdar, Advocate, Gauhati High Court, Guwahati.
23. Sri Kalyan Surana, Advocate, Gauhati High Court, Guwahati.
24. Sri P.K. Roy Choudhury, Advocate, Gauhati High Court, Guwahati.
25. Sri P.N. Choudhury, Advocate, Gauhati High Court, Guwahati.
26. Sri Suman Shyam, Advocate, Gauhati High Court, Guwahati.
27. Smti. Rakhee S. Choudhury, Advocate, Gauhati High Court, Guwahati.
28. Smti. Aparna Ajit Saria, Advocate, Gauhati High Court, Guwahati.
29. The System Analyst, Gauhati High Court, Guwahati.

(He is requested to upload this notification in the official website of Gauhati High Court, Guwahati)

30. The P.S. to Hon'ble Mr. / Mrs. Justice, Gauhati High Court, Guwahati.
31. The Superintendent (.....), Gauhati High Court, Guwahati.
32. The Cashier, Gauhati High Court, Guwahati.


REGISTRAR GENERAL